

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3066

ANSWERED ON:15.03.2011

PRIVATE DETECTIVE AGENCIES

Antony Shri Anto;Singh Dr. Raghuvansh Prasad;Singh Shri Uma Shanaker

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of foreign and domestic private detective and investigating agencies registered with the Government for providing their services in the country;
- (b) the criteria adopted by the Government for registration of these agencies;
- (c) whether there are reports that some detective agencies are working in the country without any registration with the Government;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether many retired officers of Government intelligence agencies have reportedly joined these agencies immediately after their retirement from the Government service;
- (f) if so, the details thereof;
- (g) whether there are apprehensions that such retired officers may divulge information collected during their service to the private clients; and
- (h) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN)

(a) to (d): There is no Central law for the registration of detective and investigation agencies. Hence, information sought under these parts is not available. Whether such agencies are registered with the State Governments under any State law applicable in that State is not known.

(e) to (h): Employment in a commercial venture / enterprise by a government servant after retirement is governed by rules which mandate the government servant to seek prior permission for employment within one year of retirement. No such case has come to the notice of Government.